

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1455/2024

MANOJ KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

Cr1.A. No. 1456/2024 (II)

Date : 08-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. Vimlesh Kumar Shukla, Sr. Adv.
Mr. Anil Kumar Sinha, Adv.
Mrs. Rachna Gupta, AOR

Mr. Mohit D. Ram, AOR
Ms. Monisha Handa, Adv.
Mr. Rajul Shrivastav, Adv.
Mr. Anubhav Sharma, Adv.

For Respondent(s) Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Bhoopesh Pandey, Adv.
Ms. Archana Pandey, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Abhishek Tiwari, Adv.
Mr. Arun Kumar Shukla, Adv.

Mr. Vimlesh Kumar Shukla, Sr. Adv.
Mrs. Rachna Gupta, AOR
Mr. Anil Kumar Sinha, Adv.

Mr. Bhuwan Raj, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 04.09.2024.

(NIRMALA NEGI)
COURT MASTER (SH)(MAMTA RAWAT)
COURT MASTER (NSH)